

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.6316/2023

(Arising out of impugned final judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court of Judicature at Allahabad)

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

(IA No. 20718/2024 - EXEMPTION FROM FILING O.T., IA No. 64857/2023 - EXEMPTION FROM FILING O.T., IA No. 22814/2024 - EXEMPTION FROM FILING O.T. AND IA No. 22810/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 6720/2023 (XI)

(I.R. FOR EXEMPTION FROM FILING O.T. ON IA 67647/2023)

SLP(C) No. 7738-7739/2023 (XI)

(I.R. FOR EXEMPTION FROM FILING O.T. ON IA 76830/2023, FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76832/2023)

Date : 23-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Kamlendra Mishra, AOR

Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.
Mr. Kartik, Adv.
Mr. Prashant Mathur, Adv.

For Respondent(s) Ms. Aishwarya Bhati, A.S.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Dhruv Mehta, Sr. Adv.
Mr. Mohit Yadav, Adv.
Mr. Anubhav Ray, Adv.
Mr. Siddharth Seem, Adv.
Mr. Rakshit Jain, Adv.
Mr. Deepak Dahiya, Adv.
Ms. Veenu Singhal, Adv.
Mr. Shahbaaz Jameel, Adv.
Mr. Kausar Raza Faridi, AOR

Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 30.04.2024 (NMD).

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR